NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
C{(ib)No.52/BB/ 2017	2	Admission	Rule-6 of IB	Randstad India Pvt. Ltd. Vs Camson Bio Technologies Ltd.	

SL. NAME (IN CAPITAL)	SIGNATURE		
NO. & PHONE NUMBER	REPRESENTATION TO WHOM		
H.N. VASODEVAN	Also For Dehihiony	V HA	
9845806822			

Today, the matter is listed for objections. Registry has raised some objections. Counsel for petitioner is directed to comply the objections.

List it on 01.08.2017.

MEMBER (J)

MEMBER (T)